industrial accident at Bhopal in December, 1984. The report of the Mission which was forwarded to the Government by the I.L.O. has given a number of recommendations on the control of major hazards in India. However, the report has not found the Indian system of preventing accidents faulty.

Purchase of wheat by the farming cooperatives in U.P.

1611. SHRI SHEO KUMAR MISH-RA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware of the fact that the purchase of wheat in Shahjahanpur District (U.P.) has Ibeen assigned to eight farming co operative societies also along with the Food Corporation of India;

(b) whether the constitution and nature of those societies has been found to be satisfactory, if so, what are the details thereof; and

(c) if not, whether Government are aware of the fact that bunglings of about Rs. 1 crore has been found in respect of these societies?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) In Shahjahanpur District (U.P.) where the Food Corporation of India has been purchasing wheat under the price support scheme, nine farming societies were allowed to make similar purchases.

(b) and (c) The Government of U.P. has reported that: the societies were registered under the Uttar Pradesh Cooperative Societies Act, 1965, and their constitution and nature were found to be satisfactory; and

One society, namely, the Kashmir Farming Society, allegedly committed a fraud with the intention of misappropriating Rs. 15/-lakhs. 845 RS—4.

to Questions Revamping: of D.D.A.

1612. SHRIMATI KRISHNA KAUL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Prime Minister while inaugurating first meeting of N.C.R. Planning Board on 4th June, 1985 in Delhi, speaking about Delhi Development Authority said "If you do not act properly we will have to take istern action which might not be palatable", if so, the details of the observations made by him; and

(b) the steps Government are tak ing to revamp the Delhi Develop., ment Authority?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHA-FOOR): (a) The Prime Minister showed concern about:

- (i) Construction of houses with inadequate foundation and inadequate action taken against the defaulters.
- (ii) Planning of DDA colonies.
- (iii) Design of houses.
- (iv) Conditions in Jhuggi-Jhompri Resettlement colonies of Delhi.

(b) In view of the enormity of functions and continuous criticism ol the working of the Delhi Development Authority, it has been decided to streamline the functioning of the organisation. For this purpose, ser-| vices of an Expert Agency have been engaged by DDA who are expected to submit report within a year. The report will cover the following areas-;

- 1. Corporate Mission and Strategies.
- 2. Organisation Structure (for Class I & Class II levels).
- 3. Human Resources and General Management.
- 4. Management Informailion System.
- 5. Computer Sizing and Automation Plan'.
- 6. Decision Making Processes including Delegation of Powers, Deve-